# मानवाधिकार आयोग ने महिला को निर्वस्त्र कर पीटने का लिया संज्ञान

संवाद न्यूज एजेंसी

सिलावन (ललितपुर)। महरौनी थाने में तैनात पुलिस कर्मियों द्वारा चोरी के शक में महिला को कमरे में बंद कर निर्वस्त्र कर पीटने के मामले को राष्ट्रीय मानव अधिकार आयोग ने मीडिया रिपोर्ट का स्वतः संज्ञान लेते हुए उत्तर प्रदेश सरकार को नोटिस जारी कर चार सप्ताह में विस्तृत रिपोर्ट मांगी है।

बीते बुधवार को महरौनी थाने में तैनात मुंशी और महिला दरोगा ने एक महिला को कमरे में बंद कर

### प्रदेश सरकार को दिया नोटिस, चार सप्ताह में मांगी विस्तृत रिपोर्ट

थर्ड डिग्री दी। चोरी के शक में दोनो पुलिसकर्मियों ने महिला को निर्वस्त्र कर बेरहमी से बेल्ट से पीटा। महिला से जुर्म कबूलवाने के लिए बिजली बंद कर पानी की बौछार की गई। उसे रात भर पीटा गया। मामला तूल न पकड़े, इसलिए पति-पत्नी का के बीच विवाद बताकर शांति भंग में बीमार पति सहित उसके खिलाफ कार्रवाई कर दी। मामले का राष्ट्रीय मानवाधिकार आयोग ने स्वतः संज्ञान में लेते हुए मुख्य सचिव और पुलिस महानिदेशक, उत्तरप्रदेश को नोटिस जारी कर चार सप्ताह के भीतर मामले की विस्तृत रिपोर्ट मांगी है। आयोग का मानना है कि अगर मीडिया रिपोर्ट की सामग्री सही है, तो पीड़िता के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा उठाती है। पुलिस अधिकारी और उसके परिवार ने न केवल अपने पद का दुरुपयोग किया है बल्कि पीड़िता को शारीरिक प्रताड़ना दी और उसके प्रति क्ररता की है।

## NHRC notice on honour killing

https://www.ahmedabadmirror.com/nhrc-notice-on-honour-killing/81831137.html

T he National Human Rights Commission (NHRC) on Friday took suo motu cognisance of the murder of a 25-year-old man by his wife's brother and another person in Hyderabad in a suspected "honour killing".

It has issued notices to the state chief secretary and director general of police, calling for a detailed report in the matter within four weeks.

The chief secretary has been asked to submit a report whether the state government has any policy to prevent such incidents of "honour killing" in cases of inter-caste or inter-religion marriage.

The DGP has been asked to inform the present status of the investigation in the case, steps taken to safeguard the wife of the victim and his family members.

"The Commission would also like to know whether there were any lapses on the part of the police authorities in this case if so, what action has been taken against the guilty," the NHRC said in a statement.

"Police has stated that the brother of the girl was opposed to her inter-faith marriage," it noted.

Poser to UP on stripping

The NHRC has issued a notice to the Uttar Pradesh government over the stripping and assault of a woman by police in Lalitpur.

### Owaisi condemns killing

AIMIM president Asaduddin Owaisi has condemned the alleged honour killing of a Hindu man by the relatives of his Muslim wife in Hyderabad stating that that Nagraju's murder is against Islam.

## For four from trans community, drone pilot jobs give the wind beneath their wings

### https://www.moneycontrol.com/news/business/for-four-from-trans-community-dronepilot-jobs-give-the-wind-beneath-their-wings-8466551.html

Maya Sree, who goes by only one name, left her hometown in 2018, when she decided to live her life as a transwoman. Her parents did not accept her the way she was, or the jobs that she had taken up earlier to support herself. "But when my parents came to know that I was working for Dhaksha in Anna University campus, I received a call from my family, and they spoke to me, and told me that they were very proud of me. Personally, it's not just a job for me but a new life," Maya Sree, a Directorate General of Civil Aviation (DGCA)-certified drone pilot of the Chennai-based Dhaksha Unmanned Systems (DUMS) told Moneycontrol.

Maya Sree, along with course mates Pragya, Sai and Rahmatullah, are the first from the transgender community in India to be appointed as drone pilots. They underwent intensive training before being absorbed by the company which operates drones with applications in surveillance, agriculture and defence. For them, this job at DUMS gives them a steady source of income and a respectable workplace and is a step towards providing dignity, security and safety to people from the trans community.

Why drones? "From our childhood we all dreamed of flying in the sky whenever we saw an aeroplane. I often wondered, what if I was a bird! So today I am proud to be a transwoman; to tell people that I am working in this reputed Anna University campus, with a dignified ID card; and we are trying to get more and more people like us to join here," Maya Sree, who graduated with distinction, said.

Maya Sree operates a drone in Chennai

In 2021, DUMS obtained the Remote Pilot Training Organisation (RPTO) licence under the previous Unmanned Aerial System (UAS) Rules regime, and they currently train at the Centre for Aerospace Research (CASR), located at the Madras Institute of Technology, Anna University. The RPTO is officially known as the CASR RPTO. They have already trained 11 batches of pilots, and will soon start the twelfth.

"This was an initiative taken up jointly by us and Indian Oil, who wanted to do something different in their CSR (corporate social responsibility) activities. We have a social service organisation called Bodhi Charitable Trust in Chennai who identified our transgender team members, and it was a good opportunity to take them into our RPTO training. When we trained them, we thought they needed to have access to equal opportunity for getting employment and sustaining their lives. So we thought, why can't we set an example by absorbing them? We have already absorbed four people and we will hire two more," DUMS CEO Ramanathan Narayanan told Moneycontrol.

Pragya, from Virudhunagar district in south Tamil Nadu, was informed of this job possibility by the NGO Bodhi Charitable Trust. "The course went on for 10 days and it was like a regular college course. Our 15-member team had 'normal boy' (Cis men),

trans men and trans women. I was worried about all of us learning together, wondering if the boys would be comfortable with us, if the trainer would be comfortable. Because, in Tamil Nadu, there is a fear of the transgender; even when someone approaches us, they have the reaction that 'oh you're a transwoman, what if you don't behave well with me?' I was worried I would be treated the same way here," said Pragya.

Pragya however was made to feel comfortable during the training and after she completed the course, she went back home before she got a call regarding her joining, leaving her ecstatic.

"There was initial resistance that they may be disobedient, irregular or they may not fit the shoes of training, but honestly I found them to be one of the most disciplined in terms of punctuality and who have been sincerely undergoing training," CEO Narayanan said. They were all trained by Divya C, who the company claims is the first woman in the country to be certified as a drone instructor.

"Society seems to accept me when I am wearing the staff employee card of Dhaksha," Pragya said, pointing at her ID card. "This workplace and the employees are like a family where we carry food for one another. And when we exchange our meals with each other, we feel at home," she said, adding that the job has rekindled her relationship with her family.

From left: Pragya (in green jacket) and Sai (in orange overalls) inspects a drone before it takes off

Similarly, Rahmatullah, a trans man, has had several jobs before. Originally from Palani in Dindigul district, he completed his education in Salem and became a qualified lab technician. He soon shifted to Chennai with a plan to earn enough money to meet the hefty cost of a sex change operation. However, Rahmatullah, could only find menial jobs such as a helper in a tea stall. "For many days, I did not have food and had to pawn my mother's jewellery just to eat," said Rahmatullah.

So, when Rahmatullah received a call from Bodhi regarding the pilot training, he was sceptical because he thought the money on offer would be too little. "I thought the salary will be only below 10K (Rs 10,000). Because I've faced that in many places I've been... The little money will go to house rent, food... There won't be any left in hand," he said. But Rahmatullah and the others get above Rs 15,000 per month as drone pilots, and DUMS' operations head Wing Commander KR Srikanth (retd) said that the employees will see standard raises and promotions in the future.

Rahmatullah (in blue shirt and green jacket) preps a drone for take off

Access to work and education for the transgender community has always been hard come by. A 2018 study by the National Human Rights Commission found that about 92 percent of transgender people are deprived of the right to participate in any form of economic activity in the country, with even qualified ones refused jobs. Around 50-60 percent of transgender persons have never attended schools and have faced discrimination, the study added.

Maya Sree explains that whenever she would go for an interview, she got the sense that the would-be employer was looking for an excuse not to hire her. "They will ask for some qualification, they will find any reason for termination. So most of my friends who were already working in reputed companies, they themselves find it very difficult to handle jobs. They tell us that they were being given extra burden to make them quit."

"So that's why whenever we go to work in a place, we feel separated, or isolated. They look at us differently, like they will pity us, they will show sympathy. But we don't need that. The actual thing we want is changes in society; we deserve better education," she added.

However, of late, governments and corporate bodies have been trying to reach out to the marginalised community. For instance, the Karnataka government has decided to recruit transgender candidates for the post of primary school teachers. The primary and secondary education department which is recruiting 15,000 graduate primary school teachers for classes 6 to 8 has decided to reserve 1 percent of these positions for transgender applicants.

In 2021 September, Tata Steel announced that it was seeking applications from only transgenders for the role of heavy earth moving machinery operators in its West Bokaro division.

# NHRC moved seeking ₹15L for rape victim

THE WOMAN, MARRIED IN 2017, CLAIMED SHE HAD TO UNDERGO PHYSICAL AND MENTAL TORTURE BY HER IN-LAWS FOR DOWRY

#### POST NEWS NETWORK

Bhubaneswar, May 8: A rights activist Sunday filed a petition before the National Human Rights Commission (NHRC) seeking ₹15



lakh compensation to a middleaged woman who was sexually abused by sorcerer for 80 days in Jeleswar area of Balasore.

The activist Himanshu Sekhar

Nayak in his complaint also sought stringent actions against the persons involved in the inhuman crime, including her in-laws.

The married woman was allegedly raped repeatedly by a 'tantrik' for 79 days in front of her two-and-half-year-old son in Balasore district. Police rescued the woman and her child from a locked room Friday but the accused managed to escape. A manhunt has been launched to arrest him, police sources said.

In her police complaint, the woman alleged that her husband and in-laws had forced her to stay with the tantrik to resolve a marital discord. The woman, married in 2017, claimed she had to undergo physical and mental torture by her in-laws for dowry.

The tantrik had assured the family that he would resolve the discord if the woman stays with her for a few months. When she refused to oblige, her mother-in-law allegedly sedated her and she later regained consciousness in the tantrik's room and found her son there too.

On April 28, she found that the tantrik had left his mobile phone in the room, and used it to call up her parents and narrate her ordeal. They, in turn, informed the police about the issue.

## Man immolates himself after government hastens eviction drive

https://www.thehindu.com/news/national/tamil-nadu/man-immolates-himself-aftergovernment-hastens-eviction-drive/article65394760.ece?homepage=true A 58-year-old resident of Elango Street in Govindasamy Nagar immolated himself on Sunday in protest, after the Tamil Nadu government allegedly hastened an ongoing eviction drive.

G. Kannaiyan, who suffered over 90% burns, according to his family, has been admitted to the Government Kilpauk Medical College Hospital. Alleging that the eviction was being done in violation of human rights, K. Suresh, Mr. Kannaiyan's son, demanded action against the officials concerned and appealed to the National Human Rights Commission (NHRC) to take suo motu cognisance of the issue.

While the government maintained that the eviction was being done as per the order of the Supreme Court in a case filed by an individual to remove the encroachments, the residents alleged that successive governments failed to plead their case properly. They accused the government of expediting the demolition drive after coming to know that they were planning to approach the Supreme Court on Monday with the help of an NGO.

"They began the demolition more than a week ago. However, they gave a break last Sunday and on Ramzan [Tuesday]. However, on Saturday, they hastily issued tokens [for alternative housing] to many of us, and began demolishing more buildings on Sunday," said S. Ganesan, one of the affected residents.

The residents said they requested the officials to temporarily halt the eviction, noting that their case was coming up in the Supreme Court and citing the dilapidated condition of the houses being allocated to them at the Perumbakkam resettlement site.

On Friday, following complaints from a section of residents, senior officials from the Tamil Nadu Urban Habitat Development Board (TNUHDB) visited Perumbakkam and assured the allottees that they would consider allocating houses in the newly constructed buildings at the site in a few months' time.

Among the documents which the residents showed to support their claim that their case was not adequately represented in the court was an order issued by the TNUHDB Managing Director in 2014. It mentioned that only 366 houses abutting the Buckingham Canal on Elango Street needed to be evicted. They were demolished subsequently. The 259 houses on government land being demolished now are located on the opposite row of the street.

They also showed an affidavit filed in the Supreme Court in 2016 by then Secretary of the Housing and Urban Development Department, in which he said the individual who filed the case had vested interests and was not acting in the public interest.

Veteran CPI leader R. Nallakannu, CPI State secretary R. Mutharasan and State executive committee member of CPI(M) K. Kanagaraj visited the site on Sunday and appealed to the government to halt the eviction. The drive was temporarily halted on Sunday after the immolation incident.

## Prayagraj Murder Case: खेवराजपुर सामूहिक हत्याकांड में FLS लैब की रिपोर्ट से बड़ा खलासा, गैंग

https://www.abplive.com/states/up-uk/prayagraj-khevrajpur-murder-case-big-disclosurefrom-fls-lab-report-and-gang-rape-confirmed-2118765 प्रयागराज (Prayagraj) में बीते 23 अप्रैल को एक खौफनाक खबर सामने आई थी. जिसमें प्रयागराज के खेवराजपुर (Khevrajpur) गांव में एक ही परिवार के पांच लोगों की हत्या का मामला सामने आया था. जिसके बाद पूरे गांव में दहशत फैल गई थी. अब इस मामले में एक बार फिर एक नया खुलासा हुआ है. एफएसएल (FSL) लैब से आई रिपोर्ट ने इस मामले को नया मोड़ दे दिया है. लैब की रिपोर्ट में गैंग रेप की पुष्टि की गई है.

### क्या है मामला?

23 अप्रैल को प्रयागराज के खेवराजपुर में एक ही परिवार के पांच लोगों की ईंट पत्थर से कुचलकर निर्मम हत्या कर दी गई थी. जिसकी जांच एसटीएफ को सौंप दी गई थी. इस मामले में अब एफएसएल लैब की रिपोर्ट के बाद एक और नया मोड़ आ गया है. इस रिपोर्ट में महिलाओं के साथ गैंग रेप की पुष्टि की गई है.

वहीं इस मामले में अब तक कुल सात आरोपी गिरफ्तार हुए हैं. गिरफ्तार आरोपियों ने भी पुलिस के सामने महिलाओं से गैंगरेप की बात को कबूल किया है. अब इस मामले में गैंगरेप की पुष्टि होने के बाद आरोपियों के खिलाफ गैंग रेप का मामला भी दर्ज हो गया है. पुलिस ने इस मामले में धारा 376डी को भी जोड़ दिया है. पुलिस द्वारा गिरफ्तार लोगों में एक महिला भी शामिल है.

### क्या बोली पुलिस?

इस मामले में जानकारी देते हुए प्रयागराज के एसएसपी अजय कुमार ने बताया कि जो एफएसएल की रिपोर्ट आई है उसमें गैंग रेप की पुष्टि हुई है. अब इस मामले में आगे कार्रवाई की जाएगी. जिसमें न्यायालय से अनुमति लेने के बाद उनके ब्लड सैंपल लेकर डीएनए की जांच करार सबूत की पुष्टि की जाएगी. जिससे इन आरोपियों को कड़ी सजा मिल सके. वहीं इस मामले में राष्ट्रीय मानवाधिकार आयोग ने भी हत्याकांड को लेकर कांग्रेस और तृणमूल कांग्रेस की शिकायत पर संज्ञान लेते हुए मामला दर्ज कर लिया है.

## Woman beaten Lalitpur police station: उत्तर प्रदेश के एक थाने में महिला की निर्वस्त्र कर बेल्ट से पिटाई, मानवाधिकार आयोग ने युपी सरकार को भेजा नोटिस

मिवस्त्र कर बल्ट स पिटाइ, मानवाधिकार आयोग न यूपी सरकार का भंजा नाटस <u>https://www.indiatv.in/india/uttar-pradesh/woman-beaten-lalitpur-police-station-human-</u> <u>rights-commission-sent-notice-to-up-government-2022-05-08-849469</u> दिल्ली स्थित राष्ट्रीय मानवाधिकार आयोग ने यूपी के ललितपुर जिले के एक थाने में, एक महिला को कथित रूप से निर्वस्त्र करके बेल्ट से बुरी तरह पीटने के मामले में राज्य सरकार और पुलिस महानिदेशक को नोटिस भेजा है। मानवाधिकार आयोग ने शनिवार को इसकी जानकारी दी। राष्ट्रीय मानवाधिकार आयोग ने कहा है कि पुलिस अधिकारी और उनके परिवार ने ना सिर्फ अपने पद का दुरुपयोग किया है, बल्कि पीड़िता को क्रूरता से मारा-पीटा भी है। मानवाधिकार आयोग ने एक बयान में कहा कि महरौली थाने के पुलिसकर्मी द्वारा उत्तर प्रदेश के ललितपुर जिले में एक महिला को निर्वस्त्र करके उसे बेल्ट से पीटने और क्रूरता से प्रताड़ित करने संबंधी मीडिया पर आयी खबरों पर आयोग ने स्वत: संज्ञान लिया है।

### आरोपियों पर मुकदमा दर्ज

बता दें, ललितपुर के महरौनी कोतवाली में तैनात अंशु पटेल नाम के पुलिस कर्मी पर अपनी पत्नी और एक महिला सब इंस्पेक्टर पारुल के साथ मिलकर खाना बनाने वाली महिला को बेरहमी से पीटने का आरोप है। फिलहाल अंशु पटेल को सस्पेंड कर दिया गया है। घायल महिला के पति का कहना है कि उसकी पत्नी पर झूठे आरोप लगाकर उसके साथ पुलिसकर्मियों ने मारपीट की। उसका आरोप है कि उसकी पत्नी को थाने में निर्वस्त्र कर पीटा गया। इस घटना के बाद राज्य महिला आयोग की सदस्य कंचल जायसवाल ने पीड़िता से मुलाकात की थी। इस मामले का DIG ने संज्ञान लेते हुए आरोपी इंस्पेक्टर पारुल और पुलिस कर्मी अंशु पटेल को सस्पेंड कर मुकदमा दर्ज कर लिया था।

बता दें, इससे पहले ललितपुर जिले में ही पाली थाने के अंतर्गत गैंगरेप का मुकदमा दर्ज कराने गई 13 साल की एक लड़की से थानाध्यक्ष ने कथित रूप से दुष्कर्म किया। इस मामले में आरोपी पुलिस अफसर को तत्काल प्रभाव से निलंबित कर दिया गया है। साथ ही थाने के बाकी सभी पुलिसकर्मियों को भी लाइनहाजिर कर दिया गया है।